

out currency notes up to Rs. 5 denomination as reported in the Economic Times dated January 23, 1995;

- (b) if so, the details thereof; and
- (c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). While the average life of rupee one note is six months, that of rupees two and five is about one year. As against this, the life span of coins is about 15-20 years. In view of the final cost consideration, a decision has been taken to coinise these denominations in a phased manner so as to utilise the capacity so released for printing of higher denomination notes. Production of fresh notes of rupee one, rupees two and rupees five has accordingly been reduced.

Child Labour

3879. SHRI ANAND RATNA MAURYA : Will the Minister of LABOUR be pleased to state :

- (a) whether the Government have any scheme to educate the young innocent victims of child labour;
- (b) if so, the details thereof;
- (c) the number of children educated after liberation from the bonded labour trap during the last three years;
- (d) whether the Government propose to prepare any intensive programme to educate or to impart some training in skills to the victims of child servitude;
- (e) if so, whether the Government also propose to provide some attractive incentive or give the responsibility to non-governmental organisations;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA): (a) and (b). Yes, Sir. A major activity under the National Child Labour Project (NCLP) is the establishment of special schools to provide basic needs like non-formal education, vocational training, supplementary nutrition etc., to children withdrawn from employment. Currently, 12 such projects are under implementation in 8 States covering approximately 14,000 children. For the year 1995-96, an allocation of Rs. 33 crores has been made under NCLP.

(c) Since the inception of the Bonded Labour System (Abolition) Act, 1976, a total of 1479 bonded children have been released and restored to their parents. There is a practice prevailing in some States like Andhra Pradesh to admit released bonded labourers in residential schools. The details of such beneficiaries are not maintained.

(d) to (g). The Central Government is currently implementing a Centrally Sponsored Scheme under which assistance is provided to the State Government on a 50:50 basis for rehabilitation of identified bonded

labourers which also include bonded child labourers. In addition, the State Governments have been advised to suitably dovetail the assistance available under the Centrally Sponsored Scheme with funds available under the various anti-poverty programmes in order to pool the resources for effective rehabilitation of identified bonded labourers. The Central Government have not formulated any separate scheme to educate or to impart training skills to the bonded child labourers.

[Translation]

Export of Engineering Products

3880. SHRI RAM PAL SINGH :
SHRI PANKAJ CHOWDHARY :

Will the Minister of COMMERCE be pleased to state

- (a) whether the Government have formulated any scheme for the export of engineering products;
- (b) if so, the details thereof; and
- (c) the time by which this scheme is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (c). Export Promotion of engineering products has been the constant endeavour of the Government. Measures taken to boost exports of engineering products include various incentives under the Export-Import Policy including Duty Exemption Scheme, Export Promotion Capital Goods Scheme, Special Import Licences etc. Duty Drawback, exemption of in one derived from export from levy of Income Tax and assistance from Market Development Fund.

Recently, a new Scheme called Engineering Products Export (Replenishment of Iron and Steel Intermediates) Scheme has been notified on 1.3.1995. Under this Scheme, the engineering goods exporters can domestically source their iron and steel requirements at prices comparable to international prices from the steel producers, who are entitled to duty free import of their inputs.

Investment Made by I.T.D.C. in Maharashtra

3881. SHRI VILASRAO NAGNATHRAO GUNDEWAR : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

- (a) the investment made by the India Tourism Development Corporation in its units in Maharashtra during the last two years, year-wise;
- (b) the locations of such units;
- (c) whether the India Tourism Development Corporation has formulated any new scheme for the development of its units in the State; and
- (d) if so, the details thereof?